

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00147/2015

Jabalpur, this Tuesday, the 04th day of September, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

G.P.Gupta, S/o Shri Shiv Dayal Gupta,
Aged 62 years, R/o 11E, Koh-e-Fiza,
B.D.A. Colony, Bhopal-462001

-Applicant

(By Advocate –**NONE**)

V e r s u s

1. Union of India & Others, (Through)
Secretary, Deptt. of Post, Sansad Marg,
New Delhi-110 001

2. The Chief Post Master General,
Dak Bhavan, Hoshangabad Road,
Bhopal 462012

3. The Director, Postal Services,
Bhopal-462012

4. Senior Superintendent of Post Offices,
Central T.T. Nagar, Bhopal-462003

- Respondents

(By Advocate –**Shri S.K.Mishra**)

O R D E R (ORAL)

By Navin Tandon, AM:-

None for the applicant.

2. On last two occasions also i.e. on 24.08.2018 &
29.08.2018 none appeared for the applicant.

3. Today also when the matter was called none appeared for the applicant. Thus, it is seen that the applicant is no more interested in prosecuting this case.

4. Accordingly, the Original Application is dismissed for want of prosecution.

(Ramesh Singh Thakur)
Judicial Member
rn

(Navin Tandon)
Administrative Member